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#### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 401/2022 ABROS SPORTS INTERNATIONAL PVT. LTD

..... Plaintiff

Through: Ms.Diksha Singh, Advocate

versus

Through:

### SURENDER KUMAR SINGHAL TRADING AS SURENDERA POLYMERS

..... Defendant Mr.Dipanshu Sehrawat, Advocate for all the defendants.

### CORAM: JOINT REGISTRAR (JUDICIAL) SH. PURSHOTAM PATHAK (DHJS)

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#### <u>O R D E R</u> 02.08.2022

Ld. Counsel for both the parties seeks adjournment on the ground that settlement talks are going on between the parties.

At request, matter is adjourned.

Put up for outcome of settlement / further proceedings on 20.09.2022.

## PURSHOTAM PATHAK (DHJS), JOINT REGISTRAR (JUDICIAL)

AUGUST 2, 2022/sk